## GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2899
ANSWERED ON:26.11.2010
PACKAGE FOR PTGs
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## Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has any specific package/programmes to ensure survival, protection and development of Particularly Vulnerable Tribal Groups (PTGs) and bring them at par with the rest of the tribal population in the country;
- (b) if so, the details thereof for each of the last three years, State-wise including Orissa; and
- (c) the details of provision in the package for rehabilitation, if any?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

- (a) Yes Madam, the Ministry has been implementing a 100% Central Sector Scheme viz. "Development of Particularly Vulnerable Tribal Groups" for overall development of Particularly Vulnerable Tribal Groups (PTGs). Under the scheme funds are released to States for various activities as prioritized in the Conservation-cum-Development Plans, prepared by each State on the basis of baseline surveys/other surveys for the entire XI Plan period (2007-2012).
- (b) The details of funds released to the States/UT during the last three years is attached in the Annexure.
- (c) There is no provision for rehabilitation package under the scheme of Development of PTGs. However, the Scheduled Tribes are entitled for special package for rehabilitation as per provisions of National Resettlement and Rehabilitation Policy 2007, administered by Ministry of Rural Development.